

O.A. Nos. 190 of 2007

ORDER DATED 18th SEPTEMBER, 2008
Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Heard Mr. N.R. Routray, Ld. Counsel for the applicant and Mr. T. Rath, Ld. Counsel for Respondents.

Mr. Routray, Ld. Counsel for the applicant seeks permission to withdraw this Original Application to which Mr. Rath, Ld. Counsel for Respondents has no objection thereto. Permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is dismissed as withdrawn.

K. Thankappan
MEMBER (J)